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SHRI SITARAM YECHURY: We are asking the Government the same thing. Whatever you want to say, please put it down in writing ...(*Interruptions*)... We are asking the same thing ...(*Interruptions*)... Whatever you have said, put it down in writing ...(*Interruptions*)... Sir, on that, 1 am asking them ...(*Interruptions*)... Put it down in writing. ...(*Interruptions*)...

श्री सभापति: कुछ भी समझ में नहीं आ रहा।...(व्यवधान)

SHRIMATI BRINDA KARAT: Sir, let them put it down in writing. ...(Interruptions)...

श्री सभापति: सदन की कार्यवाही 12.00 बजे तक के लिए स्थगित की जाती है।

WRITTEN ANSWERS TO STARRED QUESTIONS

Revival proposal of HDPEL

*162. SHRI TAPAN KUMAR SEN: SHRI CHITTABRATA MAJUMDAR:

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the revival proposal of Hooghly Dock & Port Engineering Ltd. (HDPEL);

(b) whether the same has been approved by Board for Reconstruction of Public Sector Enterprises (BRPSE);

(c) if not, the reasons therefor; and

(d) the action plan for improving the order book position and cash flow situation?

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): (a) to (c) A proposal for the revival of Hooghly Dock and Port Engineers Ltd. (HDPEL), Kolkata for Rs. 381.71 crores was considered by the Board of Reconstruction of Public Sector Enterprises (BRPSE) on 8th July, 2005. The Board advised that a revised and realistic proposal duly appraised by an independent consultant should be submitted.

Accordingly M/s. IL & FS Infrastructure Development Corporation Limited (IL & FS IDC), a consultant engaged by HDPEL appraised the revised Rehabilitation-cum-Restructuring proposal which is being placed before

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the BRPSE for consideration. The Rehabilitation package suggested by the consultant is as follows:---

(Rs. in crores)

(40)

SI.	No. Particulars	Fund requirement
1	Writing off GOI Loan and Interest (a	as on 31.3.2005) 281.14
2	Liquidation of SBI Loan	33.02*
3	Reduction of Manpower (VRS)	21.00
4	Liquidation of outstanding Statutory	/ dues & Liability 4.98
5	Equity investment for upgradation of	of Plant/Machinery 35.00
6	Equity investment for Working Capi	ital 16.00
	Total:	391.14

* State Bank of India (SBI) has since reconciled to a one time settlement for Rs. 1.77 crores as on 31.3.2006.

(d) After the revival plan is implemented which would result in upgradation of plant and machinery and also bring in funds for working capital, HDPEL would be able to improve its order book position and have better cash flow in view of the global business environment in ship building sector.

DDA land for schools and hospitals

†*163. SHRI PYARELAL KHANDELWAL: SHRI KALRAJ MISHRA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that DDA has decided to sell plots for schools and hospitals through auction;

(b) if so, the reasons therefor;

(c) the details of plots earmarked to be sold under this scheme alongwith the number of plots sold so far and the revenue earned by DDA through it;

(d) whether it is also a fact that such auction of plots to schools and hospitals would encourage them for arbitrary conduct; and

(e) if so, the steps being taken by Government to avoid this situation?

[†]Original notice of the question was received in Hindi.